

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/431/ (IB)/2017
NAME OF THE PETITIONER(S) : SSA & COMPANY
NAME OF THE RESPONDENT(S) : NAG YANG SHOES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	S. PARTHASARATHY	counsel for Petitioner	S. Parthasarathy
2.	M. SANGEETHA	Counsel For Respondent	M. Sangeetha

ORDER

Mr.S.Parthasarathy, Counsel for the petitioner present. Ms.M.Sangeetha, Counsel for the respondent present. The Counsel for both the parties are directed to keep their clients present before this Bench on the next date of hearing and also bring the relevant record in relation to the outstanding payment. At request time is enlarged. Put up on 07.09.2017 at 10.30 A.M.

—sd—
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

—sd—
(Ch.MOHD SHARIF TARIQ)
MEMBER (JUDICIAL)

hv